## SARDAR SWARAN SINGH:

Madam, efforts to arrest all those who have not so far been arrested continue. About the figure, the hon. Member has asked what is the basis for this figure. This is based on reports; as a matter of fact, I am quite frank in saying that one cannot really say with any great measure of confidence that this is the exact figure; may be less, may be more. About the Burmese nationals and Pakistani nationals we have to remember that there are tribals in the adjoining areas, both in Burma as well as in Pakistan, and it appears that . . .

SHRI SUNDAR SINGH BHAN-DARI: Are they also Nagas?

SARDAR SWARAN SINGH: May be tribal people. So now, what steps do we take? We obviously stop all illegal entry, but still, if the hon. Member has visited that area he should know that it is a very difficult terrain and some people can trickle.'

SHRI B. K. P. SINHA: Madam, after the reported statement of General Lin Piao, the second in command after Mr. Mao, reported in newspapers, that they want to improve their relations with India and they • have made some concrete proposals, has there been any change in the attitude of the Chinese in the matter of training and giving succour and \* aid to the Naga and Mizo rebels? And have the Government of India impressed upon them that, if they want to improve our mutual relationship on the lines indicated by General Lin, then they should cease giving aid and succour to the Nagas and other Indian rebels?

SARDAR SWARAN SINGH: This matter of the Chinese authorities giving arms and training to the Naga hostiles was taken up with the Chinese Government, and the External Affairs Ministry did lodge protests with the Chinese authorities. 2—8 RSS/ND/69

About the political aspects of General Lin's statement I would request the hon. Member to wait for a more opportune time and address it to the External Affairs Minister.

SHRI KRISHAN KANT: Now that the moderate group among the Nagas are helping the Government in arresting the hostile Chinese trained Nagas and they have clearly stated that they want to have a settlement within the framework of the Indian Constitution they forming part of the Union of India, may I know, Madam, whether the Government is prepared to start talks with the revolutionary group of Nagas, the hostile Nagas led by Mr. Sukhai and others, for a final political settlement with the Nagas?

SARDAR SWARAN SINGH: This matter has come up before this august House before also, and a view was expressed that a great deal in this respect will depend on the attitude of the Government of Nagaland. Our effort is to carry the Government of Nagaland with us, and it is only after consultations with the Government of Nagaland that we can take a final view.

THE DEPUTY CHAIRMAN: Next question.

\*209. [Transferred to the \&th May, 1969.]

## INCLINATION OF COUNTRIES TO ACCOMMODATE INDIANS THROWN OUT OF AFRICA

- •210. SHRI JAGAT NARAIN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether it is a fact that some of the nations of the world have indicated their inclination to accommodate Indians who are likely to be thrown out of the African countries;
- (b) if so, the names of the coun-tries and nature of their proposal; and

(c) whether the Government of India have entered into negotiations with these countries on the subject and if so, the number of Indians that are likely to be settled in the different countries?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) No, Madam.

(b) and (c) Do not arise.

श्री जगत नारायण: मैं वजीर महोदय से यह पूछना चाहता हूं कि उनको यह इल्म है कि कीनिया, युगांडा ग्रीर तनजानीया में जो भारतीय रहते हैं ग्रीर जिनके पास कामनवेल्थ का पासपोर्ट है उनको न तो हिन्दुस्तान में ग्राने दिया जाता है ग्रीर न उनको लंदन में ग्रीर कामनवेल्थ कंट्रीज में विठाया जाता है, तो गवनंमेंट इसके मुतल्लिक क्या कर रही है? बहुत कम लोगों को ग्राने दिया जाता है। तो इनके मुतल्लिक हमारी सरकार क्या कर रही है?

श्री सुरेन्द्र पाल सिंह: श्राप तनजानिया के बारे में मालुम कर रहे हैं?

The DEPUTY CHAIRMAN: He is asking you if your question is about Tanzania.

श्री जगत नारायण : कीनिया के बारे में भी पूछा है।

श्री सुरेन्द्र पाल सिंह: जहां तक उन लोगों का सवाल है जिनके कि पास ब्रिटिश पासपोटं है उनके सम्बन्ध में यहां पहले भी बताया जा चुका है कि उनकी जिम्मेदारी तो यू० के० सरकार की होती है कि वहां वह इंतजाम करे लेकिन यह भी बतला दिया गया है कि भारत सरकार ने यह इंतजाम किया है कि अगर किसी अफीकन कंट्री से उनको वक्त के पहले जाना पड़ता है और उनको यू० के० में जाने में दिक्कत होती हैं तो कम्पैशनेट ग्राउंड पर वह कुछ असें के लिये हिन्दुस्तान आ सकते हैं बशर्ते कि पासपोर्ट में यह इन्डोसंमेंट ले लें कि उनका हक बदस्तूर कायम रहेगा और वह छ: महीने या ग्राठ महीने के लिये ग्रा सकते हैं, उसके बाद उनकी खुशी है कि वह यहां रहना चाहेंगे तो सिटीजनिशप का जो रजिस्ट्रेशन है उसके लिये वह एप्लाई कर सकते हैं ग्रीर वह जाना चाहेंगे तो जा सकते हैं।

DR. B. N. ANTANI: May I know, if the Government has any specific plan to see that those people who are repatriated or who come out of these places are rehabilitated or to give them any concessions by way of help in starting some trade or commerce here?

SHRI SURINDRA PAL SINGH: Madam, all these people of Indian origin who ultimately come to India are given certain . .

DR. B. N. ANTANI: Please speak a bit loudly. I am an old man; I can't hear you.

SHRI SURENDRA PAL SINGH: . . . concessions, customs concessions, concessions with regard to stock-in-trade, etc.

श्री जगत नारायण: मैं वजीर महोदय से यह पूछना चाहता हूं कि जिस तरह सीलोन ग्रीर वर्मा से जो हमारे हिन्दुस्तानी निकाले गये उनको यहां पर कुछ ग्रमेनिटीज़ दी जा रही हैं क्या उसी हंग पर ग्रमीका से जो लोग निकाले जा रहे हैं उनको यहां पर ग्रमेनिटीज दी जायेंगी।

श्री दिनेश सिंह: जो लोग वर्मा या सीलोन से भारत श्राये उनकी समस्या दूसरी है श्रीर जो श्रफीका में हैं उनकी समस्या दूसरी है श्रीर श्रलग श्रलग जगह की समस्याश्रों को देख कर के हम फिर कोई निर्णय करते हैं। श्री जगदम्बी प्रसाद यादव: मैं सरकार से जानना चाहता हूं कि ग्रफीका के किन किन देशों से भारतीय हटाये जा रहे हैं श्रीर क्या सरकार ने कभी श्रपने सेकेटेरियट स्तर पर एक समिति नियुक्त करने का विचार किया जो कि यह जांच कर के देखे कि श्रफीका के किन किन देशों से कितने कितने भारतीय हटाये जायेंगे श्रीर यहां उनके लिये क्या सुविधायें हैं श्रीर किन किन देशों में उनके लिये क्या सुविधायें क्या क्या सुविधायें मिल सकरंगी?

श्री दिनेश सिंह: अफीका से भारतीय नहीं हटाये जा रहे हैं। उपसभापित महोदया, कई मर्तबा इस सदन में इसके बारे में बहुत विस्तार से बात हो चुकी है और फिर भी वही बात बार बार माननीय सदस्य कहते हैं। मैं क्या दूसरा नया जवाब आपको दे सकता हूं। वहां भारतीय-भुल्क लोगों की समस्या है और उसके बारे में कई मर्तबा सदन में बताया जा चुका है कि क्या इंतजाम सरकार कर रही है और क्या इंतजाम सरकार ने किया है और किस तरह से बातें हो रही हैं। कोई नई बात तो इसमें है नहीं।

THE DEPUTY CHAIRMAN: Next question.

DR. B. N. ANTANI: There is no use getting excited about it. Is there any information from the High Commission

THE DEPUTY CHAIRMAN: I have called the next question please.

DR. B. N. ANTANI: All right, Madam.

## **GANGA WATERS**

\*43. SHRI N. SRI RAMA REDDY:

SHRI A. D. MANI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Pakistan has raised the question of sharing Ganga Waters between India and Pakistan at any of the Secretary-level or Ministerial-level Conferences; and
- (b) if so, what are the points which were raised?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) and (b) No ministerial meetings have so far taken place. However, in the technical meetings at the level of Secretaries, Pakistan has raised the question of sharing of the waters.

It was pointed out by us that such an issue was outside the scope of the technical meetings, which are concerned with the exchange of data.

SHRI N. SRI RAMA REDDY: Madam, I would like to know what were the other points raised in the Secretary-level conference between Pakistan and India apart from the sharing of Ganga waters and at what stage exactly are we now? In view of the fact that the Government has changed in Pakistan has any change in its attitude come about?

SHRI DINESH SINGH: At the hist meeting data had been exchanged and it was agreed that there would be another meeting in July which would be able to consider all these data that had come in just before the meeting that was held. All the matters that were discussed were incorporated in the communique that was issued and that is available in the Library.

<sup>†</sup> The Question was actually asked on the floor of the House by Shri N. Sri Rama Reddy.

<sup>†</sup> Transferred from the 29th April, 1969.